

48

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel  
V/s.  
Oscar Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Adv. Pande for Petitioner

(2) Mr. SAMEER PANDIT

9/11 Ms. M. ELANGO

1/6 Mrs. WADIA GHANDI & Co.

R2 & R3

Emadhegulla

ORDER

TCP 10/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 10.10.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)